

ଫର୍ମ ଜି ନିର୍ମାଣ କ୍ଷେତ୍ରରେ କାର୍ଯ୍ୟ କରୁଥିବା ଜର୍ଜ ଡିଷ୍ଟ୍ରିବ୍ୟୁଟରସ୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ -(ସିଆଇଆର୍ପିରେ) ପାଇଁ ଅଭିବ୍ୟକ୍ତି ପ୍ରକାଶନ ନିମନ୍ତେ ଆହ୍ୱାନ ସ୍ଥାନ: ବାଲୁଆ ଘିନି, କଲେଜ ଛକ, ପୋ:ନୂଆଗାଁ, ଆସା-୭୬୧୧୧୧, ଓଡ଼ିଶା (ପଞ୍ଜୀକୃତ କାର୍ଯ୍ୟାଳୟ ଠିକଣା) (ଜନସଲଭେନ୍ସି ଓ ବ୍ୟାଙ୍କୁସ୍ ବୋର୍ଡ ଅଫ୍ ରଶ୍ମିଆ (କର୍ପୋରେଟ୍ ବ୍ୟକ୍ତିମାନଙ୍କ ପାଇଁ ଜନସଲଭେନସି ରିଜୋଲ୍ୟୁସନ ପ୍ରୋସେସ)ର ରେଗୁଲେସନ୍ସ, ୨୦୧୬ ର ରେଗୁଲେସନ ୩୬୩ର ସବ୍ରେଗୁଲେସନ (୧) ଅନୁଯାୟୀ)	
କ୍ର. ନଂ	ଗୁରୁତ୍ୱପୂର୍ଣ୍ଣ ବିବରଣୀ
1.	କର୍ପୋରେଟ୍ ରେଜିଷ୍ଟ୍ରାଟାଙ୍କ ନାମ ଏହା ସହିତ PAN & CIN/LLP No.: ଜର୍ଜ ଡିଷ୍ଟ୍ରିବ୍ୟୁଟରସ୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ CIN : U51909OR2002PTC028328 PAN : AABCG9996M
2.	ପଞ୍ଜୀକୃତ କାର୍ଯ୍ୟାଳୟର ଠିକଣା ବାଲୁଆ ଘିନି, କଲେଜ ଛକ, ପୋ:ନୂଆଗାଁ, ଆସା- ୭୬୧୧୧୧, ଓଡ଼ିଶା (୧୬.୦୧.୨୦୨୮ରୁ ପ୍ରଭାବୀ)
3.	ଫ୍ରେକ୍ୱେନ୍ସିର URL ଉପଲବ୍ଧ ନୁହେଁ
4.	ଅଧିକାଂଶ ସ୍ଥାୟୀ ସାମଗ୍ରୀ ଗଚ୍ଛିତ ଥିବା ସ୍ଥାନର ବିବରଣୀ ଅବସ୍ଥିତି: ବାଲୁଆ ଘିନି, କଲେଜ ଛକ, ପୋ:ନୂଆଗାଁ, ଆସା- ୭୬୧୧୧୧, ଓଡ଼ିଶା
5.	ମୁଖ୍ୟ ଉତ୍ପାଦ/ସେବାର ସ୍ଥାପିତ କ୍ଷମତା ଉପଲବ୍ଧ ନାହିଁ (ଦ୍ରଷ୍ଟବ୍ୟ: ୨୦୧୨ରୁ ସିଡି କାର୍ଯ୍ୟ କରୁନାହିଁ)
6.	ଗତ ଆର୍ଥିକବର୍ଷରେ ବିକ୍ରି କରାଯାଇଥିବା ମୁଖ୍ୟ ଉତ୍ପାଦନ/ସେବାର ପରିମାଣ ଏବଂ ମୂଲ୍ୟ ଆର୍ଥିକ ବର୍ଷ ୨୦୧୮-୧୯ରେ ସିଡି ଶୂନ୍ୟ ବୋଲି ଦର୍ଶାଯାଇଛି , ଅପରେସନରୁ ରାଜସ୍ୱ (ସ୍ୱତନ୍ତ୍ର: ଏବିଏସ୍ ଆର୍ଥିକ ବର୍ଷ ୨୦୧୯-୨୦ରେ ରିପୋର୍ଟ ହୋଇଥିବା ପୂର୍ବ ବର୍ଷର ପିଗର)
7.	କର୍ମଚାରୀ/ଶ୍ରମିକଙ୍କ ସଂଖ୍ୟା ଇପିଏଫ୍ ଓ ଫ୍ରେକ୍ୱେନ୍ସିର (www.epfindia.gov.in) ରୁ ମିଳିଥିବା ସୂଚନା ଅନୁଯାୟୀ ବର୍ତ୍ତମାନ ସିଡିର କୌଣସି କର୍ମଚାରୀ ନାହାନ୍ତି।
8.	ଅଧିକ ବିବରଣୀ ସହିତ ଉପଲବ୍ଧ ଥିବା ଦୁଇ ବର୍ଷର ସର୍ବଶେଷ ଆର୍ଥିକ ବିବରଣୀ (ସିବିଏଲ ସହିତ), URLରେ ରେଜିଷ୍ଟ୍ରାଟାଙ୍କ ତାଲିକା ଉପଲବ୍ଧ : କ) ଆର୍ଥିକ ବର୍ଷ ୨୦୧୬-୧୭ ଏବଂ ଆର୍ଥିକ ବର୍ଷ ୨୦୧୭- ୧୮ ପାଇଁ ଏବିଏସ୍ gdpl.cirp@gmail.com କୁ ଇ-ମେଲ୍ କରି ପାଇପାରିବେ। ଖ) ରେଜିଷ୍ଟ୍ରାଟାଙ୍କ ତାଲିକା www.ibbi.gov.inରୁ ଦେଖିପାରିବେ କିମ୍ବା gdpl.cirp@gmail.comକୁ ଇ-ମେଲ୍ କରି ପାଇପାରିବେ।
9.	କୋଡର ଧାରା ୨୫ (୨) (ଏଚ୍) ଅନୁଯାୟୀ ରିଜୋଲ୍ୟୁସନ ଆବେଦନକାରୀଙ୍କ ନିମନ୍ତେ ଯୋଗ୍ୟତା URLରେ ଉପଲବ୍ଧ: ଯୋଗ୍ୟତାର ମାନଦଣ୍ଡ ଇଓଆଇ ଚକ୍ରମେଷ୍ଟ ପାଇଁ ସଂପୂର୍ଣ୍ଣ ସୂଚନା ସହିତ ସଂଯୁକ୍ତ ହୋଇଛି ଯାହା ଆପଣ gdpl.cirp@gmail.comକୁ ଇ-ମେଲ୍ କରି ପାଇପାରିବେ।
10.	ଅଭିବ୍ୟକ୍ତି ପ୍ରକାଶନ ପ୍ରାପ୍ତି ନିମନ୍ତେ ଅନ୍ତିମ ତାରିଖ 10.10.2025
11.	ଆଶାୟୀ ରିଜୋଲ୍ୟୁସନ ଆବେଦନକାରୀଙ୍କ ଅସ୍ଥାୟୀ ତାଲିକା ଜାରି ହେବା ତାରିଖ 15.10.2025
12.	ଅସ୍ଥାୟୀ ତାଲିକା ସମ୍ବନ୍ଧରେ ଅଭିଯୋଗ ବାଖଲ କରିବା ଶେଷ ତାରିଖ 20.10.2025
13.	ଆଶାୟୀ ରିଜୋଲ୍ୟୁସନ ଆବେଦନକାରୀଙ୍କ ସମ୍ପୂର୍ଣ୍ଣ ତାଲିକା ଜାରି ହେବା ତାରିଖ 25.10.2025
14.	ଆଶାୟୀ ରିଜୋଲ୍ୟୁସନ ଆବେଦନକାରୀଙ୍କୁ ରିଜୋଲ୍ୟୁସନ ପ୍ଲାନ ନିମନ୍ତେ ସୂଚନା ମେମୋରାଣ୍ଡମ୍, ଇଡିଆସନ ମେମ୍ବର ଏବଂ ଅନୁରୋଧ ଜାରି ହେବା ତାରିଖ 30.10.2025
15.	ରିଜୋଲ୍ୟୁସନ ପ୍ଲାନଗୁଡ଼ିକ ବାଖଲ କରିବା ଶେଷ ତାରିଖ 29.11.2025
16.	ଅଭିବ୍ୟକ୍ତି ପ୍ରକାଶନ ବାଖଲ କରିବା ନିମନ୍ତେ ଇ-ମେଲ ଆଇଡି gdpl.cirp@gmail.com
17.	ଏମିଏସଏମଇ ଭାବରେ କର୍ପୋରେଟ୍ ରେଜିଷ୍ଟ୍ରାଟାଙ୍କ ପଞ୍ଜୀକରଣ ସ୍ଥିତିର ବିବରଣୀ Not Available

କୋଲକାତା, ସେପ୍ଟେମ୍ବର ୨୦, ୨୦୨୫

ସା/-ସିଏ ଶାନ୍ତନୁ ବ୍ରହ୍ମା

ଜର୍ଜ ଡିଷ୍ଟ୍ରିବ୍ୟୁଟରସ୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ରିଜୋଲ୍ୟୁସନ ପ୍ରଫେସନାଲ, ଆଇବିଆଇ ରେଜିଷ୍ଟ୍ରେସନ ନଂ:
IBBMPA-001/IP-P-01482/2018-2019/12251(୩୧.୧୨.୨୦୨୫ ପୂର୍ବରୁ ଏବଂ ଏବିଏସ୍ ବୈଧ)
 ଏବଂ-୨୭୬, ସଲ୍ଲୁ ଲେଲ୍ ସେକ୍ଟର ୨,
 କୋଲକାତା-୭୦୦୦୧୧, ପଶ୍ଚିମ ବଙ୍ଗାଳ, ଜର୍ଜ ଡିଷ୍ଟ୍ରିବ୍ୟୁଟରସ୍ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ନିମନ୍ତେ

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR GEORGE DISTRIBUTORS PRIVATE LIMITED - IN CIRP	
Was Operating in Manufacturing Activities	
At Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa (Regd. Office Address) (Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
Sl. No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. George Distributors Private Limited CIN : U51909OR2002PTC028328 PAN : AABCG9996M
2.	Address of the registered office Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa [w.e.f. 16.01.2018]
3.	URL of website Nil
4.	Details of place where majority of fixed assets are located Situated at Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa
5.	Installed capacity of main products / services Not Available (Note: The CD is non-operational since 2012)
6.	Quantity and value of main products / services sold in last financial year In the FY 2018-19, the CD reported 'NIL' Revenue from Operations (Source: Previous year figure as reported in ABS FY 2019-20)
7.	Number of Employee / Workmen As per information obtained from EPFO web portal (www.epfindia.gov.in), presently there are no employees of the CD.
8.	Further details including last available financial statements (with schedule) of two years, list of creditors are available at URL : a) ABS for FY 2016-17 and FY 2017-18 can be obtained by sending email to gdpl.cirp@gmail.com b) List of Creditors can be viewed from www.ibbi.gov.in or can be obtained by sending email to gdpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL : Eligibility Criteria is included in the 'Detailed Invitation for EOI' document which can be obtained by sending email to gdpl.cirp@gmail.com
10.	Last date for receipt of expression of interest 10.10.2025
11.	Date of issue of provisional list of prospective resolution applicants 15.10.2025
12.	Last date for submission of objections to provisional list 20.10.2025
13.	Date of issue of final list of prospective resolution applicants 25.10.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 30.10.2025
15.	Last date for submission of resolution plans 29.11.2025
16.	Process email id to submit Expression of Interest gdpl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME Not Available

Kolkata, the 20th day of September, 2025

Sd/-
CA Santanu Brahma
Resolution Professional of George Distributors Pvt. Ltd.
IBBI Regn. No.: IBBMPA-001/IP-P-01482/2018-2019/12251 (AFA valid till 31.12.2025)
AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal for George Distributors Private Limited

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GEORGE DISTRIBUTORS PRIVATE LIMITED - IN CIRP Was Operating in Manufacturing Activities At Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa (Regd. Office Address) (Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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